

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

CP/2(AHM)/NCLT/2021

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCEING BEFORE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2021**

Name of the Company: Ajay Kumar Garg & Ors
V/s
Krishna Organisers and Builders Pvt Ltd & Ors

Section 241-242 of the Companies Act, 2013.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

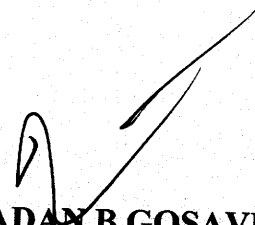
ORDER

Learned counsel Mr. Dhruvit Shah present for petitioner. Learned counsel Mr. Mayur Dhotare present for respondent.

Pleadings are completed.

Petitioner to file rejoinder within seven days by serving an advance copy to the other side. Matter stands adjourned to 16.08.2021.

SD/-
(CHOKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 15th day of June, 2021.

nair